GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:40
ANSWERED ON:22.02.2011
NON-PAYMENT OF COMMONWEALTH GAMES DUES
Hegde Shri Anant Kumar;Ray Shri Rudramadhab ;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether outstanding dues of several foreign/domestic firms involved in the recently concluded Commonwealth Games, 2010 have not been cleared/are held up by the Government/Organising Committee;
- (b) if so, the details including the amount outstanding against such firms;
- (c) the reasons therefor;
- (d) whether the said foreign and domestic firms are pressing for immediate clearance of the dues; and
- (e) if so, the time by which the said dues are likely to be paid to the concerned firms?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS(SHRI AJAY MAKEN)

(a) to (e): The Organizing Committee (OC) has reported that legitimate payments to 37 foreign vendors have already been made. Payment/s of the following eight foreign vendors are held up because of want of certain clarifications being sought from them for finalizing their cases:

(Rs. In crores)

8. EKS

9.45

S.No. Name of the Amount paid in Vendor Indian Rupe	Balance to be ees paid in Indian Rupees
1. Swiss Timing 103.15 5.94	
2. Infostrada 6.72	2.82
3. K. Events SRL 33.60	1.82
4. Mark Fisher 0.69	0.23
5. Great Big Event 3.48	0.39
6. Spectek 8.98 Production	1.48
7. Production 14.36 Resource Group	1.59

2.36

The Organising Committee had entered into around 550 contracts involving both domestic and foreign vendors out of which payments to only 70 vendors are pending final payments. The OC has further informed that the four Overlays Suppliers are currently under investigation and, therefore, it has not completed the full and final payments to these vendors.

As regards the clearances of pending dues of Vendors/ Suppliers relating to the works of CWG-D2010 done through several other Ministries/Departments of Government of India, the concerned administrative Ministry/Department is taking all necessary steps to clear the legitimate dues, at the earliest.